

ITEM NO.804  
(Mentioning)

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No.943/2021

ASHWINI KUMAR UPADHYAY

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

Only I.A. No.23156 of 2023 in W.P. (Civil) No.940 of 2022 is orally mentioned today.

Date : 02-02-2023 This application was orally mentioned today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Ashwani Kumar Dubey, AOR

For Respondent(s) Ms. Rashmi Singh, Adv. (mentioned by)  
Ms. Sumita Hazariaka, AOR  
Mr. Nizam Pasha, Adv.

Mr. Arvind Kumar Sharma, AOR

Mr. Amit Sharma, AOR

Mr. Nishe Rajen Shonker, AOR

Ms. K. Enatoli Sema, AOR

Mr. Upendra Pratap Singh, AOR

Mr. Shovan Mishra, AOR

Mr. Abhimanyu Tewari, AOR

UPON hearing the counsel the Court made the following  
O R D E R

I.A. No.23156 of 2023 in Writ Petition (Civil) No.940 of 2022

List the application tomorrow, 3rd February, 2023.

(JAGDISH KUMAR)  
COURT MASTER (SH)

(RENU KAPOOR)  
ASSISTANT REGISTRAR